

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 167 /UHC/Admin.A/2011

Dated: July 29th, 2011.

In exercise of powers conferred under section 13 of Code of Criminal Procedure, 1973 read with Uttar Pradesh Petty Offences (Trial by Special Judicial Magistrates) Rules, 1997 (as applicable to Uttarakhand) and pursuant to letter no. 1045/XXX-1-2011-26(1)/2003 dated 28.07.2011 of Addl. Secretary, Personnel, Government of Uttarakhand, Sri Jai Pal Singh, a retired H.J.S. officer, is appointed as Special Judicial Magistrate at Haldwani, Distt. Nainital for next one year or the period of continuance of the post till 29.02.2012, whichever is earlier, on the pay drawn by him at the time of retirement, less the amount of pension drawn by him before commutation.

No. 168 /UHC/Admin.A/2011

Dated: July 29th, 2011.

In exercise of powers conferred under section 13 of Code of Criminal Procedure, 1973 read with Uttar Pradesh Petty Offences (Trial by Special Judicial Magistrates) Rules, 1997 (as applicable to Uttarakhand) and pursuant to letter no. 1046/XXX-1-2011-26(1)/2003 dated 28.07.2011 of Addl. Secretary, Personnel, Government of Uttarakhand, Sri Roop Singh, a retired H.J.S. officer, is appointed as Special Judicial Magistrate at Dehradun for next one year or the period of continuance of the post till 29.02.2012, whichever is earlier, on the pay drawn by him at the time of retirement, less the amount of pension drawn by him before commutation.

No. 169 /UHC/Admin.A/2011

Dated: July 29th, 2011.

In exercise of powers conferred under section 13 of Code of Criminal Procedure, 1973 read with Uttar Pradesh Petty Offences (Trial by Special Judicial Magistrates) Rules, 1997 (as applicable to Uttarakhand) and pursuant to letter no. 1046/XXX-1-2011-26(1)/2003 dated 28.07.2011 of Addl. Secretary, Personnel, Government of Uttarakhand, Sri Yash Paul Sharma, a retired H.J.S. officer, is appointed as Special Judicial Magistrate at Rishikesh, Distt. Dehradun for next one year or the period of continuance of the post till 29.02.2012, whichever is earlier, on the pay drawn by him at the time of retirement, less the amount of pension drawn by him before commutation.

No. 170 /UHC/Admin.A/2011

Dated: July 29th, 2011.

In exercise of powers conferred under section 13-of Code of Criminal Procedure, 1973 read with Uttar Pradesh Petty Offences (Trial by Special Judicial Magistrates) Rules, 1997 (as applicable to Uttarakhand) and pursuant to letter no. 1047/XXX-1-2011-26(1)/2003 dated 28.07.2011 of Addl. Secretary, Personnel, Government of Uttarakhand, Sri Ram Lal, a retired H.J.S. officer, is appointed as Special Judicial Magistrate at Kashipur, Distt. Udham Singh Nagar for next one year or the period of continuance of the post till 29.02.2012, whichever is earlier, on the pay drawn by him at the time of retirement, less the amount of pension drawn by him before commutation.

By Order of the Court,

Sd/-

(U.C. Dhyani)

Registrar General.